

Open Court

**Central Administrative Tribunal, Allahabad Bench,  
Allahabad**

**O.A. No.330/01288/2013**

**This the 10th day of August, 2018**

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dhirendra Kumar son of late Shambhu Nati Tiwari, r/o 102-G/3, Beniganj, Allahabad.

Applicant

By Advocate: Sri Ashish Srivastava

Versus

1. Union of India through Secretary, Ministry of Environment and Forests, Government of India, New Delhi.
2. Director General, Indian Council of Forestry Research and Education, P.O., New Forest, Dehradun-248006.
3. Secretary, Indian Council of Forestry Research and Education, P.O., New Forest, Dehradun-248006.

Respondents

By Advocate: Sri Anil Kant Tripathi

**By Hon'ble Mr. Justice Bharat Bhushan, Member (J)**

Learned counsel for applicant submitted that his O.A. has become in-fructuous. Accordingly, O.A. is dismissed as in-fructuous. No order as to costs.

**(Mohd. Jamshed)  
Member (A)  
HLS/-**

**(Justice Bharat Bhushan)  
Member (J)**